

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00903/2017**

Jabalpur, this Monday, the 18<sup>th</sup> day of February, 2019

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Mukesh Yadav, S/o Shri Halke Prasad, aged about 23 years, By  
 Occupation : Unemployed, R/o Village & Post Sujanpura,  
 District Tikamgarh (M.P) 472115 -Applicant

**(By Advocate – None)**

**V e r s u s**

1. Union of India through its Principal Secretary, Department of Railway, New Delhi – 110003.
2. Collector, Tikamgarh, District Tikamgarh (M.P.) – 472115.
3. Divisional Railway Manager (Personnel), Bhopal (M.P.) – 462016.
4. General Manager, West Central Railway, Personnel Department, Jabalpur District Jabalpur (M.P) 482001.
5. Sub Divisional Officer & Land Acquisition Officer, Tehsil Baldeogarh, District Tikamgarh (M.P) - 472115

-Respondents

**(By Advocate – Shri Swapnil Ganguly for respondents Nos.1, 3 & 4 and Ms. Chanchal Sharma for respondents Nos.2 & 5)**

**O R D E R (O R A L)**

**By Navin Tandon, AM.**

None for the applicant.

2. It is seen that nobody had appeared for the applicant on the last four occasions also, i.e. 02.05.2018, 16.07.2018,

06.09.2018 and 16.11.2018. Today also, neither the applicant nor his counsel appeared. Thus, it appears that the applicant has lost interest in prosecuting this case anymore.

**3.** Accordingly, the O.A is dismissed for want of prosecution.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

am/-